

SPECIAL BENCH  
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/344(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>PRADIP KUMAR VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 73(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Udit Agarwal, Adv. ] For the Applicant

Ms. Manju Bhuteria, Adv. ] For the Respondent

Ms. Shobha Upadhyay, Adv. ]

Ms. Ishika Neotia, Adv. ]

**ORDER**

1. Learned Counsel for the parties present.
2. The Respondents have not filed any reply.
3. Post this matter before regular Bench on **30.04.2024 at 4:15 P.M.** for consideration.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**